

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *442**

TO BE ANSWERED ON THE 27TH MARCH, 2018 /CHAITRA 6, 1940 (SAKA)

EXPENDITURE ON SECURITY

***442. SHRI RAJENDRA AGRAWAL:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the separatists in the State of Jammu and Kashmir have been provided security by the Government;

(b) if so, the details of the expenditure incurred thereon;

(c) whether the Government has any plan to review the policy of extending security to the separatists; and

(d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO. *442 FOR 27.03.2018 REGARDING EXPENDITURE ON SECURITY

(a) to (d): As reported by the Government of J&K, State Government provides security cover based on Security Categorization as decided by the State Security Review Coordination Committee.

Security categorization is reviewed periodically by the State Security Review Coordination Committee.
